

Name of the Group	Licence No. and date	Capacity licensed for manufacture of cotton yarn
Assam Cotton Mills Ltd., Chitriduwar (Assam)	L/23(I)/1136/73- TEX(H) dt. 23-5-73	12,500 Spindles
Eastern Cotton Mills Ltd., Calcutta.	L/23(I)/1137/73- TEX(H) dt. 23-5-73	10,312 „
Bharat Commerce and Industries Ltd., Nanjungud. (M.P.)	L/23(I)/1138/73- TEX(H) dt. 23-5-73	4,656 „
Jayashree Textiles and Industries Ltd., Madnapur (W. Bengal)	L/23(I)/1139/73- TEX(H) dt. 23-5-73	13,000 „

Rags Scandal

5766. SHRI P. GANGADEB : Will the Minister of COMMERCE be pleased to state :

(a) whether the Central Bureau of Investigation has completed its enquiry into the "rags scandal"; and

(b) if so, how many persons have been arrested in this connection ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE) : (a) No, Sir.

(b) No one has been arrested, so far.

Fake currency seized by C.B.I. in Calcutta

5767. SHRI P. GANGADEB :

SHRI SHRIKISHAN MODI :

Will the Minister of FINANCE be pleased to state :

(a) whether a big haul of fake currency notes was seized on 15th October, 1973 near Madhyamgram in 24 Parganas District, Calcutta by C.B.I. ;

(b) if so, the value of the forged currency notes and their denominations ; and

(c) whether any printing machinery and other equipment was also seized ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) to (c). On 15th October, 1973, the Officers of the C.B.I. raided the house of one Bijoy Sarkar at Vivekanand Nagar in 24 Parganas District, West Bengal and recovered Rs. 1.5 lakhs worth of Indian currency and Rs. 3.5 lakhs worth

of Bangladesh currency allegedly forged and seized other incriminating materials such as metal blocks, handpress, auto-number machines purportedly used on the manufacture of these notes. A criminal case has been registered and two persons have been arrested.

Confiscation of goods seized from Balyogeshwar

5768. PROF. MADHU DANDAVATE : Will the Minister of FINANCE be pleased to state :

(a) whether the Customs Authorities have confiscated contraband goods worth Rs. 3.5 lakhs smuggled in by Balyogeshwar ;

(b) if so, from which countries the goods were smuggled into India ; and

(c) what action has been taken by Government against Balyogeshwar ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) The following undeclared goods seized from the baggage of Shri Prem Pal Singh Rawat alias Balyogeshwar have been confiscated :—

- (1) Jewellery valued about Rs. 43 thousand
- (2) Watches valued about Rs. 18 thousand
- (3) Foreign currency in American Dollars, Pound Sterling, Swiss Francs, Australian Dollars and Japanese Yen. Rs. 1,96 thousand approximately.

(4) Travellers cheques Rs. 46 in American Dollars. thousand approx.

(b) He arrived from the United States of America along with his devotees.

(c) Collector of Customs, Delhi has reported that in addition to the confiscation of the seized goods, for which an order has already been passed, show cause notices for imposing personal penalties under Section 112 of the Customs Act, 1962 are shortly being issued to Balyogeshwar, Shri Behari Singh and Miss Jan Apter. Director of Enforcement has also issued Show cause notice against Shri Behari Singh under Foreign Exchange Regulations Act.

Submission of a Memorandum by Central Government Employees working in Pali re: House Rent Allowance

5769. SHRI M. C. DAGA : Will the Minister of FINANCE be pleased to state :

(a) whether the Central Government employees working in Pali (Rajasthan) have submitted a memorandum to the Central Government demanding House Rent Allowance ; and

(b) if so, the action taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Yes, Sir.

(b) It has been decided to classify Pali (Rajasthan) as a 'C' Class town for the purpose of grant of house rent allowance to the Central Government employees stationed there. Necessary orders in this regard are likely to issue shortly.

Number of Central Government Pensioners

5770. SHRI SUKHDEO PRASAD VERMA : Will the Minister of FINANCE be pleased to state :

(a) whether Government have any data regarding the number of Central Government pensioners at present ; and

(b) if so, the number of such pensioners whose incomes are below the

poverty line according to present standard laid down by Government in this behalf ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). The information is being collected and will be laid on the Table of the House as soon as possible.

Setting up of a Committee to Review the Existing Fiscal and other Incentives for Hotel Industry

5771. SHRI R. N. BARMAN :
SHRI V MAYAVAN :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have decided to set up a Committee to review the existing fiscal and other incentives for hotel industry ;

(b) if so, its composition and terms of reference ; and

(c) the time by which it is likely to be set up ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SARAJINI MAHISHI) : (a) to (c). Yes, Sir. A Committee to review fiscal and other incentives for the hotel industry is being set up immediately under the Chairmanship of Shri S. Bhoothalingam, Director General, National Council of Applied Economic Research, with the Director General of Tourism as Member-Secretary and representatives of the Ministry of Finance, Planning Commission, Industrial Finance Corporation of India and India Tourism Development Corporations as Members. The Hotel Industry will also be represented on the Committee.

The terms of reference of the Committee are given in the attached statement.

STATEMENT

The terms of reference of the Committee on fiscal and other incentives for the hotel industry will be as follows :

(i) review

(a) the development of different categories of hotel accommodation for tourists in the period 1969-74 ;